

WRITTEN ANSWERS TO QUESTIONS**Railway Reservations**

*123. SHRI R. SAMBASIVA RAO: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal under Government's consideration to modify the present system of reservations i. e. three months in advance to facilitate travelling at short notice; and

(b) if so, what are the details in this regard?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL): (a) No, Sir.

(b) Does not arise.

Survey of the Khurdha Road-Bolangir Line

*127. SHRI JAGADISH JANL Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the survey work of proposed Khurdha Road-Bolangir line via Phulbani in Orissa is not progressing satisfactory;

(b) if so, what are the reasons there for; and

(c) what steps are proposed to be taken to expedite the survey work?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL): (a) No, Sir.

(b) Does not arise.

(c) The survey work has been entrusted to RITES who have carried out a preliminary study and have already submitted an interim report.

Border Area Projects under CSWB

*129. SHRIMATI ILA BHATTACHARYA: Will the Minister of SOCIAL AND WOMEN'S WELFARE be pleased to state:

(a) what is the State-wise number of Border Area Projects under Central Social Welfare Board;

(b) what is the State-wise number of employees engaged in these projects;

(c) what are the service conditions of these employees;

(d) whether the employees of these projects are getting all financial benefits after withdrawal of ceiling of funds by the C.S.W.B;

(e) if so, what are details in this regard; and

(f) if not, what are the reasons there for?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL AND WOMEN'S WELFARE (SHRIMATI MARAGATHAM CHANDRASEKHAR): (a)

The number of Border Area Projects is 92 State-wise division is laid on the Table of the Sabha as Statement-I.

(b) The number of employees engaged in these projects is 2156, State-wise distribution is laid on the Table of the Sabha as Statement-II.

(c) The employees of these projects are governed by the State Government rules as far as the pay and allowances concerned.

(d) to (f) The ceiling on the budget of these projects has not been withdrawn. However, the schematic budget of the projects has been revised w.e.f. 1-4-84 so as to provide additional funds to meet the enhanced expenditure on account of pay and allowance of the employees.